

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 109(ND)2016

CA. NO. 45/CIT/2016

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016**

NAME OF THE COMPANY: M/s. Ansal Housing & Construction Ltd.

SECTION OF THE COMPANIES ACT: 74(2)


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1	PIC M/s. Ansal Housing & Construction Ltd.	Asst. Secy.	Per M/s. Ansal Housing & Construction Ltd.	
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ORDER

An application has been filed bringing to the notice of this Bench a typographical error in the last row of Column-1 of first table of Exhibit Mark-A. The figure which ought to have been "More than Rs.5,00,000/-" has inadvertently been typed as "More than Rs.50,000/-". The same has been re-produced on Page No.3 of the Order dated 03.10.2016.

2. In view of the same, it is prayed that typographical error be corrected. This error is being corrected both in Mark A and in Table appearing on the page no.3 of the order.


(Ina Malhotra)
Member Judicial